

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 10449/2016

THE STATE OF U.P. FINANCE DEPARTMENT
THROUGH SECRETARY & ANR.

Appellant(s)

VERSUS

OM PRAKASH TRIPATHI

Respondent(s)

Mr. Sunil Murarka, (learned Amicus Curiae)

Date : 11-08-2026 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE SHEEL NAGU

For Appellant(s) : Mr. Ankit Goel, AOR
Mr. Mayank Tiwari, Adv.

For Respondent(s) : Mr. Sunil Murarka, AOR

UPON hearing the counsel the Court made the following
O R D E R

Re-list the appeal after two weeks to enable Mr. Ankit Goel, learned
counsel for the appellants to obtain instructions.

(JATINDER KAUR)
P.S. to REGISTRAR

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)